

in the taxes levied on motor vehicles across States/Union Territories, the Group set up under the Task Force of Transport Development Council (TDC), has recommended a floor rate of 6% of sale price for two-wheelers, cars, light motor vehicles, taxis, maxi cabs, goods vehicles with Gross Vehicle Weight up to 10 tonnes. These recommendations were discussed in the 34th meeting of Transport Development Council held on 13th February, 2012 at New Delhi. As a follow up of the meeting, an Empowered Group of State Transport Ministers on the issue of rationalization of motor vehicle taxes has been constituted.

(c) Implementation of a uniform registration tax in all States/Union Territories would require consensus amongst them as this issue falls within the domain of States/Union Territories. The Empowered Group of Ministers of States set up in this regard would also consider legal and financial implications of levying uniform tax.

#### **Underpass at Kharki Daula chowk**

602. DR. JANARDHAN WAGHMARE: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to refer to answer to Unstarred Question 1181 given in Rajya Sabha on 1st December, 2011 and state:

(a) whether the Ministry has agreed in principle for the construction of an underpass at Kharki Daula Chowk on NH-8 in Haryana;

(b) if so, whether the cost sharing formula among the stake holders *i.e.* HUDA, HSIIDC and NHAI have since been finalized to construct underpass at Kharki-Daula Chowk where a large number of pedestrians lose their lives while crossing the road; and

(c) if so, the details thereof and the date by which underpass at Kharki-Daula Chowk will be completed and start functioning?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI JITIN PRASADA): (a) Yes Sir.

(b) No Sir.

(c) Does not arise.

#### **Target for laying of NHs in current year**

603. SHRIMATI RENUKA CHOWDHURY: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether the Ministry has contemplated to lay 9000 kms. of National Highways (NHs) in the current financial year 2012-13;
- (b) if so, the details thereof;
- (c) whether any of NHs or any parts thereof from Andhra Pradesh have been included in the list; and
- (d) the details of the action plan envisaged by Government in this regard to achieve the desired results?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI JITIN PRASADA): (a) and (b) 3000 km under National Highways Development Project (NHDP) and 3089 km under Non-NHDP are proposed to be developed/improved during the current financial year 2012-13. The scheme-wise details of targets fixed for development/improvement of National Highways (NHs) during the current financial year 2012-13 are given in Statement (*See below*).

(c) Yes, Sir.

(d) To achieve the desired results, Government has set up Regional Offices by National Highways Authority of India (NHAI) headed by Chief General Managers with adequate delegation of powers, special land acquisition units, High Powered Committees under the Chairmanship of Chief Secretaries of State Governments to resolve the bottlenecks relating to shifting of utilities, land acquisition issues, etc. Further, the projects are closely monitored and periodically reviewed at the Headquarter as well as the field units for expeditious completion.

#### **Statement**

*Scheme-wise details of targets fixed for development/improvement of National Highways (NHs) during the current financial year, i.e. 2012-13*

Sl. No.	Name of the scheme	Target
1	2	3
<b>1</b>	<b>National Highways Development Project (NHDP)</b>	
	i) Widening to four lanes (kms)	3000
	ii) Construction of bridges (Nos)	1
	iii) Construction of bypasses (Nos)	6

1	2	3
<b>2</b>	<b>Non-NHDP</b>	
	i) Improvement of low grade section (kms)	13
	ii) Widening to four lane (kms)	52
	iii) Widening to two lane (kms)	795
	iv) Strengthening of weak pavement (kms)	745
	v) Improvement of riding quality (kms)	1475
	vi) Rehabilitation/construction of bridges (Nos)	130
	vii) Construction of bypasses (Nos)	7
	viii) Construction of missing link (kms)	9

**Fatal cases of accidents on national highways**

604. SHRI ARVIND KUMAR SINGH:

SHRIMATI KUSUM RAI:

SHRI PRABHAT JHA:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether there is steep rise in deaths due to road accidents in the country particularly on National Highways during 2011 as per the recent report of the Ministry;

(b) if so, the details thereof, State-wise;

(c) the reasons for rise in accidents;

(d) whether at least 1.42 lakh people died due to road accidents in the country during 2011;

(e) if so, the details thereof;

(f) whether three out of 10 deaths on roads in India have been reported from National Highways; and

(g) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI TUSHARBHAI CHAUDHARY): (a) to (c) No Sir. As per the latest issue of "Road Accidents in India 2011" published by the Transport Research Wing of the Ministry, the annual growth rate in the number of deaths due to road accidents has decreased to 5.9 per cent during 2011 as compared to 7